

for aircrafts and carrying on the day to day operations. The airline stopped its international operations on 10.04.2019 and all operations were halted on 17.04.2019.

Bids were called by the Lenders for change in ownership/management of the company. However, no unconditional and proper bids was received. It was understood that some of the relaxations/waiver sought by the prospective investors were only available under a Corporate Insolvency Resolution Process (CIRP) under the Insolvency and Bankruptcy Code, 2016 (IBC). The application filed by SBI under the Insolvency and Bankruptcy Code, 2016 (IBC) has been admitted by National Company Law Tribunal (NCLT), Mumbai on 20th June, 2019 to work out a resolution plan under the above code. Revival of the airlines is now possible only under IBC.

(d) Each airline prepares its business plan on the basis of its own market assessment and liabilities. Mobilizing financial resources and ensuring efficient operations as per business plan are the responsibility of the airline. Government of India has no role in raising funds for any private airline including M/s Jet Airways (India) Limited, as it is an internal matter of the airline.

Air connectivity problem in North-Eastern States

1919. SHRI C.M. RAMESH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether people in the North-Eastern States are facing air connectivity problem with other parts of the country, the details thereof; and

(b) how many new routes from North-Eastern States have been introduced in the last two years to ameliorate the hardship faced by the people from that region, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) The details of flights operating to and from airports in the North Eastern States are given in the Statement-I (*See* below).

(b) From the airports in the North-Eastern States, 17 domestic and 2 international new sectors have been introduced in 2018 and 2019. The details are given in the Statement-II.

Statement-I*North-East airports and air connectivity in summer 2019 (30.06.19 to 06.07.19)*

Sl. No.	Name of the airport	No. of movements (Arv.+Dep.)/ week	Airlines operating	Cities connected
1	2	3	4	5
1.	Agartala (Tripura)	192	Indigo, Air India	Bangalore, Kolkata, Guwahati, Imphal
2.	Guwahati (Assam)	Dom.-1029 Intl.-38	Indigo, Alliance Air, Air India, Go Air, Spicejet, Air Asia India, Air Vistara Druk Air, Spicejet	Ahmedabad, Amritsar, Bhubaneswar, Bangalore, Mumbai, Kolkata, Cochin, Delhi, Dibrugarh, Hyderabad, Imphal, Agartala, Bagdogra, Lilabari, Silchar, Passighat, Jaipur, Chennai, Patna, Tezpur, Varanasi Dhaka, Paro, Singapore
3.	Aizwal (Mizoram)	22	Air India	Kolkata, Imphal
4.	Dibrugarh (Assam)	112	Indigo, Air India, Spicejet, Air Vistara	Kolkata, Delhi, Guwahati, Bagdogra
5.	Dimapur (Nagaland)	26	Indigo, Air India	Kolkata
6.	Imphal (Manipur)	210	Indigo, Air India, Air Asia India	Aizwal, Bangalore, Kolkata, Delhi, Guwahati, Hyderabad, Agartala, Chennai
7.	Silchar (Assam)	70	Air India, Spicejet	Kolkata, Guwahati
8.	Jorhat (Assam)	14	Indigo	Kolkata
9.	Lilabari (Assam)	22	Alliance Air, Spicejet	Guwahati, Passighat
10.	Tezpur (Assam)	6	Alliance Air	Guwahati
11.	Barapani (Shillong) (Meghalaya)	14	Alliance Air	Kolkata

1	2	3	4	5
12.	Passighat (Arunachal Pradesh)	8	Alliance Air	Guwahati, Lilabari

Statement-II

*New routes introduced in the last two years from the airports
in North-Eastern States*

Sl. No.	Name of the airport	New sectors introduced in 2018	New sectors introduced in 2019
1.	Agartala (Tripura)	Bangalore, Chennai	
2.	Guwahati (Assam) Domestic	Amritsar, Bhubaneswar, Jaipur, Passighat, Patna, Pakyong, Varanasi	Ahmedabad, Cochin
	Guwahati (Assam) International		Dhaka, Singapore
3.	Aizwal (Mizoram)	Delhi	
4.	Dibrugarh (Assam)		Bagdogra
5.	Imphal (Manipur)	Delhi, Bangalore, Hyderabad	
6.	Silchar (Assam)	Delhi	
7.	Jorhat (Assam)	Delhi, Kolkata	
8.	Lilabari (Assam)	Passighat	
9.	Tezpur (Assam)	Kolkata	
10.	Passighat (Arunachal Pradesh)	Guwahati	
11.	Tezu (Arunachal Pradesh)	Jorhat, Kolkata	

Punctuality of Air India flights

1920. DR. R. LAKSHMANAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is aware of the fact that departure of Air India flights and their arrival is not punctual and generally delayed;

(b) if so, the details thereof;